

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4539  
ANSWERED ON:18.12.2002  
MCI INSPECTION TEAMS  
AMBATI BRAHMANAIAH

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Medical Council of India constitutes Inspection Teams to visit medical colleges which are being set up;
- (b) the number of such teams in the rolls of the MCI;
- (c) the full details of monitoring the visits by Government of such Inspection Teams;
- (d) whether any steps will be taken to ensure that the Inspection teams do not misuse their power/authority; and
- (e) the steps proposed in this regard to supervise properly the activities of such teams?

**Answer**

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHATRUGHAN SINHA)

- (a) Yes, Sir. The Medical Council of India (MCI) constitutes inspection teams for carrying out inspection of the medical colleges for starting/increase of seats/renewal of permissions in addition to periodical inspections which are carried out every five years for continuation of recognition of MBBS degree granted by the affiliating University.
- (b) The Medical Council of India is maintaining a panel of Inspectors, Speciality-wise, and the inspection teams are appointed from that panel by the Executive Committee of the Council.
- (c) to (e) The Government has not instituted any mechanism for monitoring visits of the Inspection teams. As per the practice in the Council, the inspection reports received from the Inspectors are placed before the Executive Committee of the Council for its consideration and the decision of the Executive Committee are thereafter communicated to the Central government and other concerned authorities. The Hon'ble Supreme Court of India vide its order dated 20.11.2002 has constituted an Adhoc Committee consisting of eminent medical educationists namely Prof. P.N. Tandon, Prof..N. Rangabashyam, Dr. S.J. Bhansali and Dr.(Mrs.) S.Kantha to assist and monitor the work of the Medical Council of India. The Adhoc Committee would work harmoniously and in full cooperation with the Executive Committee of the Council. The Committee would associate itself particularly in selection and appointment of Inspectors and scrutinize their reports and making recommendations for grant of recognition to medical colleges.